CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00011/2019

IN

ORIGINAL APPLICATION NO.170/00560-00575/2017 DATED THIS THE 28^{TH} DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J) HON'BLE SHRI C V SANKAR, MEMBER (A)

- 1. N.K. Prem Kumar S/o Sri N. Karunanithi Aged about 42 years, Working as UDC Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001
- 2. Mahendra N Bhute S/o Sri N.T. Bhute Aged about 48 years, Working as Exhibition Assistant "B" Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001
- 3. Prasanna Kumar Biswal S/o Sri Prafulla Biswal Aged about 36 years, Working as Education Assistant "B" Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

4. P.M. Shaneesh Kumar S/o Sri P.M. Gopalan Aged about 39 years, Working as Driver Grade-II Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

5. Smt B.U. Manjula
D/o Sri Ugraiah
Aged about 39 years,
Working as UDC
Office of Visvesvarya Industrial &
Technological Museum
National Council of Science Museum
Kasturba Road,
Bangalore – 560 001

6. K. Hari Prasad S/o Sri K. Sanjeeva Moolya Aged about 33 years, Working as Technician "B" (Fitter) Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

7. G. Muthu Kumar S/o Sri T. Gopalan Aged about 36 years, Working as Technician "B" (Carpenter) Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

8. Chandra Sekhar Prasad S/o Sri A. Prasad Aged about 39 years, Working as Education Assistant "B" Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001 9. M. Sudalaimani S/o Sri Muthu Krishnan Aged about 32 years, Working as Technician "B" (Carpenter) Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

10. Govind Ram Sharma
S/o Sri B.P. Sharma
Aged about 37 years,
Working as Technician "B" (Painter)
Office of Visvesvarya Industrial &
Technological Museum
National Council of Science Museum
Kasturba Road,
Bangalore – 560 001

11. Savarigire Selvan
S/o Late K. Sankara Subbu
Aged about 38 years,
Working as Technician "B" (Electronics)
Office of Visvesvarya Industrial &
Technological Museum
National Council of Science Museum
Kasturba Road,
Bangalore – 560 001

12. Siddaling
S/o Sri Nilakanta Rao
Aged about 36 years,
Working as Technician "B" (Electrical)
Office of Visvesvarya Industrial &
Technological Museum
National Council of Science Museum
Kasturba Road,
Bangalore – 560 001

13. R. Arumugam S/o Sri K. Raman Aged about 43 years Working as Technician "B" (Fitter) Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

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14. Md. Abdul Khaleeq S/o Sri Md. Fiyazudin Aged about 37 years Working as Technician "B" (Carpenter) Office of Visvesvarya Industrial & Technological Museum National Council of Science Museum Kasturba Road, Bangalore – 560 001

.....Petitioners

(By Advocate Shri A.R. Holla)

Vs.

1. Shri M.M.E. Namboodiri, Controller of Administration Visvesvarya Industrial & Technological Museum National Council of Science Museums Ministry of Culture, Government of India, Kasturba Road, Bangalore – 560 001

2. Shri A.D. Choudhury, Director General National Council of Science Museums Ministry of Culture, Government of India, Block GN, Sector-V Kolkatta 700 091

3. Shri Arun Goel, Secretary, Ministry of Culture, Government of India, Room No. 501, 'C' Wing Shastri Bhawan New Delhi – 110 015

.....Respondents

(By M/s Hegde Associates, Counsel for Respondent No. 1& 2)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Apparently, against our order, Writ Petition No. 6453/2019 is filed. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C V SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

/ksk/

Annexures referred to by the petitioners in CP No.170/00011/2019

Annexure-CP1: Copy of the order dated 14.11.2018 in OA No. 560-575/2017 Annexure-CP2: Copy of the representation of the petitioner No. 2 dated

03.12.2018

Annexure-CP3: Copy of the endorsement dated 04.12.2018
